

SHRI MANKURAM SODI (Bastar): Mr. Speaker, Sir, the following items may be included in the next week's List of Business.

Arrangements are being made to provide clean drinking water to the people by installing hand-pumps in every village of Bastar district of Madhya Pradesh. But due to the effect of iron-ore mines in Belladila on underground water level, iron-ore comes out with water from most of the hand pumps.

So I urge the Central Government to allocate additional amount to the State Government for the installation of filter-pumps.

[English]

SHRI S.G. GHOLAP (Thane): Mr. Speaker, Sir, I request that the following may be included in the next week's agenda:

In Dimbivali Telephone Exchange, 2555 persons are on waiting list and no telephone connection has been given since 1979.

There is a proposal to have an exchange of 10 thousand lines for which machinery has also been purchased and the work building taken up in hand. The matter may be expedited so that instead of cross bar exchange, electronic-exchange is provided in Dombivali.

SHRI BALASAHEB VIKHE PATIL (Kopargaon): I request that the following may be included in the next week's agenda:

In my constituency, Kopargaon (Ahmednagar) for the last five years, there is drought. So the farmers, farm labourers and industry labourers are facing a very serious situation in getting employment. To avoid sickness of sugar industry in my constituency and for the employment of maximum people, maximum funds for cane development may be allotted immediately, from the Cane Development Fund, Department of Food.

In my constituency at Kopargaon (Ahmednagar), only 4 inch rainfall has been recorded so far. Due to this, farmers are suffering very badly.

Government should postpone recovery of loans, penal interest should not be charged and they should be eligible for fresh loan. Previous loan should be rescheduled. Necessary instructions may kindly be issued in this regard.

SHRI JAGANNATH PATTNAIK (Kalahandi): Sir, I request that the following item may be included in the next week's agenda:

Communal disharmony in many parts of the country has threatened the very basic fabric of our philosophy of secularism, unity, integrity of the country. All Constitutional, legal, social and economic measures should be taken to see that a communal harmony is maintained.

MR. SPEAKER: Hon. Minister, Shri Bhagat.

SHRI H.K.L. BHAGAT: Sir, I have listened to the observations made by the hon. Members and they would be placed before the meeting of the Business Advisory Committee.

MR. SPEAKER: The Minister may now move the motion.

12.13 hrs.

BUSINESS ADVISORY COMMITTEE

[English]

Fifty Eighth Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF IN-
FORMATION AND BROADCASTING
(SHRI H.K.L. BHAGAT): I beg to move:

"That this House do agree with the Fifty-

eight Report of the Business Advisory Committee presented to the House on the 22nd August, 1988."

MR. SPEAKER: The question is.

"That this House do agree with the Fifty-eighth Report of the Business Advisory Committee presented to the House on the 22nd August, 1988."

The motion was adopted.

12.14 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1988-89 CONTD.

[English]

MR. SPEAKER: We will be to the next time—Further Discussion and Voting on the Supplementary Demands for Grants (General).

Shri Amal Datta to continue.

SHRI AMAL DATTA (Diamond Harbour): Sir, yesterday, I started to speak on the Supplementary Demands for Grants and in my introductory remarks, I had pointed out the futility of most of the supplementary demands we have passed so far. And this comes out of the examination of the Supplementary Demands and the Demands as a whole by the Public Accounts Committee over the last three years, as consecutively reported by that Committee that the budgeting procedure of the Government is very deficient.

Sir, I do not know which Minister I am addressing.

PROF. MADHU DANDAVATE (Rajapur): Everyone in general, no-one in particular (*Interruptions*)

SHRI AMAL DATTA: What is happening. There is no Minister. (*Interruptions*). Is Shri A.K. Panja substituting Mr. B.K.

Gadhvi?

PROF. MADHU DANDAVATE: He should substitute himself!

SHRIAMAL DATTA: This is the general position with regard to Government budgeting. There is no monitoring mechanism. There is lack of coordination between the Government departments. This is the style of functioning of the Government itself.

There are certain items on which I will not speak because I do not think there is much time left. Somehow or the other, so little time is devoted to this.

Rs. 627.64 crores is to be spent on non-Plan expenditure for maintenance of value of payments to IMF in the form of rupee securities. What does it mean? It means that the value of rupee has fallen. As a result, we have to spend more rupees to keep up our contribution to the IMF in terms of IMF's own standards. Why has this happened? It is because of the Government's policy of allowing indiscriminate import of capital goods and durable consumer goods directly and indirectly, indirectly because in pursuance of the Government's policy by allowing the richer section, the elite section of the society to enjoy all the luxuries that such people elsewhere in the world are enjoying.

12.16 hrs.

[MR. DEPUTY SPEAKER *in the chair*]

They are allowing these imports in the form of components to be assembled in India for the enjoyment of the very small section, miniscule section of the Indian population. But it is draining hundreds of thousands of crores of rupees from our exchequer and, therefore, our value of the rupees is decreasing which the Government is unable to fill up or even keep at that level in which it was in 1984 when this Government took office, because of the non-pursuit or lack of success of its policies in the field of getting the capital receipts from non-resident Indians in the form of bank deposits which is dwindling